

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.04.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2379 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Patanjali Foods Ltd. (Formerly Known as Ruchi Soya Industries Ltd.) Vs. Additional Commissioner of Customs & Anr.	Tanumoy Majumder
2.	I.A. No. 2574 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta RP & Ors.	Mrinal Harsh Vardhan

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Assistant Registrar